

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.129**  
IB-3345(ND)/2019

**IN THE MATTER OF:**

Prashant Jain.

Vs.

Supertech Township Project Ltd.

....FINANCIAL CREDITOR

.....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 16.07.2021**

**CORAM:**

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.09.2021.

  
(Madhu Narula)  
Court Officer